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**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 94 of 2011**

**Dated: 19<sup>th</sup> - January, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**T.S. Alloys Limited ..... Appellant (s)**

**Versus**

**O.E.R.C. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. R.M. Patnaik & Mr. P.P. Mohanty**

**Counsel for the Respondent (s) : Mr.R.K.Mehta, Mr. David A &  
Mr. Antaryami Upadhyay for R-2 & 4.**

**ORDER**

At the request of learned counsel for the parties, fix the matter on  
2<sup>nd</sup> February, 2012.

**(V.J. Talwar)  
Technical Member  
Ss/rkt**

**(Justice P.S. Datta)  
Judicial Member**